

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. PRADIP Y. LADEKAR

Criminal Appeal No(s). 2846-2851/2023

DEVENDRA SINGH

Appellant(s)

VERSUS

RAMA KANT DIXIT & ANR.

Respondent(s)

WITH

Crl.A. No. 2933-2938/2023 (II)

(FOR ADMISSION and IA No.184676/2023-EXEMPTION FROM FILING O.T.)

Date : 22-04-2024 These appeals were called on for hearing today.

For Appellant(s)

Mr. Vishnu Shankar Jain, AOR

Mr. Syed Mehdi Imam, AOR

Mr. Raman Yadav, Adv.

Mrs. Akriti Chaturvedi, Adv.

For Respondent(s)

Mr. Abhishek Chaudhary, AOR

Mr. Sarwa Nand Dubey, Adv.

Mr. S. R. Setia, AOR

UPON hearing the counsel the Court made the following
O R D E R

In both the matters numbered above, service is complete.

Records are still awaited.

Let the reminder be issued.

List again on 24.7.2024.

PRADIP Y. LADEKAR
Registrar